

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF DHANUKA COMMERCIAL LIMITED

Registered Office: - 255, 2nd Floor, Agarwal City Plaza Mangalam Place, New Delhi - 110085

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer, M/s Moneyboxx Capital (P) Limited, pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Dhanuka Commercial Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

- The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Days & Dates (Original Schedule)	Days & Dates (Revised Schedule)
1.	Date of Public Announcement	Thursday, June 14, 2018	Thursday, June 14, 2018
2.	Date of publication of detailed public statement	Thursday, June 21, 2018	Thursday, June 21, 2018
3.	Filing of the draft Letter of Offer to SEBI	Thursday, June 28, 2018	Thursday, June 28, 2018
4.	Last date for a competitive offer(s)	Thursday, July 12, 2018	Thursday, July 12, 2018
5.	Identified Date*	Monday, July 16, 2018	Friday, August 24, 2018
6.	Date by which final Letter of Offer will be dispatched to the Public Shareholders	Monday, July 30, 2018	Friday, August 31, 2018
7.	Last date for revising the Offer Price/ number of shares.	Wednesday, August 01, 2018	Tuesday, September 04, 2018
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Thursday, August 02, 2018	Wednesday, September 05, 2018
9.	Date of Publication of Offer Opening Public Announcement	Friday, August 03, 2018	Thursday, September 06, 2018
10.	Date of commencement of Tendering Period (Offer opening date)	Monday, August 06, 2018	Friday, September 07, 2018
11.	Date of Expiry of Tendering Period (Offer closing date)	Tuesday, August 21, 2018	Monday, September 24, 2018
12.	Last Date of communicating rejection / acceptance and payment of consideration for applications accepted / return of unaccepted share certificates / credit of unaccepted equity shares to demat account.	Wednesday, September 05, 2018	Monday, October 08, 2018

*The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Acquirer accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer



D & A Financial Services (P) Limited

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Date : August 23, 2018
Place : New Delhi

Contact Person: **Ms. Radhika Pushkarna**